

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3037  
ANSWERED ON:13.12.2006  
PROPOSALS UNDER CRF  
Gehlot Shri Thaawar Chand

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the proposals received and sanctioned under the Central Road Fund (CRF) in the country during the current year, State-wise;
- (b) the details of the proposals pending for approval so far and the reasons therefor, State-wise;
- (c) the names of the States in which the condition of the roads is bad;
- (d) the assistance provided to these States by the Union Government under the special assistance programme; and
- (e) the names of the States which have not utilized the fund so far allotted under the Central Road Fund (CRF) during the current year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) & (b) The State-wise details of the proposals received, approved and pending for approval during the current year under the Central Road fund (CRF) are given at Annex. The main reason for pending of proposals for approvals under CRF is due to limitation of amount to be approved based on the allocated amount and utilization of fund by the State Governments and non-furnishing of the requisite details along with the proposal.
- (c) This Ministry is primarily responsible for the development and maintenance of National Highways in the country. The National Highways in the country are in a traffic-worthy condition. The maintenance of roads other than National Highways is the responsibility of the State Government.
- (d) The Government has allocated an aggregate sum of Rs. 1846.61 crore during 2006-07 for improvement of State roads.
- (e) The funds under CRF are allotted financial year-wise to various States. The actual utilization of fund under CRF can be known only on closure of current financial year.